

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
(CA)CAA-108/ND/2020

IN THE MATTER OF:

Dinero Probuild Pvt. Ltd.

...APPLICANT

Section

Under Section 230-232

**Order delivered on 09.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

**:Mr. Mukesh Sukhija, Adv a/w Ms.
Pooja Bhatia, PCS**

For the RD/OL

For the Income Tax Department

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ORDER

Heard the submissions made by the counsels for the petitioner. Order in
this matter is reserved.

- S d -

**(V.K. Subburaj,
Member (T))**

- S d -

**(P.S.N. Prasad)
Member (J)**